THE SUGAR CESS (AMENDMENT) BILL, 2015

1. (1) This Act may be called the Sugar Cess (Amendment) Act, 2015.

(2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

2. In the Sugar Cess Act, 1982, in section 3, in sub-section (1), for the words “twenty-five rupees”, the words “two hundred rupees” shall be substituted.
A BILL

further to amend the Sugar Cess Act, 1982.

(As passed by Lok Sabha)

GMGIPMRND—3715LS(S3)—15-12-2015.